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soane exceeds that amount, only the I •cess is chargeable to tax.

(b) The whole of the business in-«: me of a co-operative society it exempt from the tax only where it is derived from specified activities, such as banking or providing credit facilities to its members, cottage industry, marketing of the agricultural produce of its members, etc.

In all other cases, such as of housing cooperative societies, urban consumer societies, transport societies, forest labourers' societies, etc., only the first Rs. 15,000 of the business income is exempt (rom tax. There u »o special justification for according a preferential tax treatment to labour contract societies

IRRIGATION PLAN FOR UTTAR PRADESH

- 71. SHRI SITARAM JAIPURIA: j Will the Minister of IRRIGATION | AND POWER be pleased to state:
- (a) whether the Government of India have recently discussed the irrigation plan for Uttar Pradesh for Five Year inclusion in the Fourth Pian; and
 - (b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR PRASAD): (a) During his recent -visit to Lucknow on the ll th April, I, the Union Minister of Irriga-tion and Power had a general discussion on the Fourth Plan proposals of the Irrigation Department of Uttar Pradesh.

(b) Details are ye to be worked cut.

U.S. AID

*o Questions

- 72. SHRI **SITARAM** JAIPURIA: Will the Minister **FINANCE** of pleased to state:
- (a) whether it is a fact that the Government of U.S. have recently put certain specific conditions •* American aid to developing cou»-tries;
 - (b) if so, the details thereof; ami
- (c) to what extent India is gomg to be affected by these conditions?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) and (b) The foreign aid legislation enacted by the U.S. Congress in 196T has two new features. One is that it contains provisions which make it incumbent on the U.S. Government to "take into account the extent of self-help efforts being made by developing countries before deciding on the quantum of assistance to suck countries. The other is that it eon-tains provisions whereby economic aid to developing countries could be affected depending on the view which the U.S. Government takes regarding their defence expenditures.

(c) These provisions are for the U.S. Government to consider and apply, depending on the circumstances of each developing country. Na proposal has been received from the U.S. Government affecting aid to India.

SARVPRIYA HOUSE BUILDING CO-OPBRA-TIVE SOCIETY

- 73. SHRI T. V. ANANDAM: Will the Minister of HEALTH, FAMILT PLANNING AND URBAN DEVE LOPMENT be pleased to state:
- "(a) whether it is a fact that lands have been allotted to the Sarvpriya House Building Co-operative Society, Delhi, if so, what is the acreage of land allotted;

- (b) the names of the members of the Society the project. The modified project report is still awaited.] with their addresses;
- (c) whether it is also a fact that share प्रथम प्रदेश की मादिस जाति को certificates have net been so far issued to the members of the society; I
- (d) if so, the reasons therefor, and ! what steps are being taken by Government in the matter; and
- (e) wnether the Society has allotted the land to the members, if not, ! the reasons thereto^?

THE DKFUTY MINISTER IN THE MINISTRY OF HEALTH, **FAMILY** PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) to (e) The information is being collected and will be laid on the Tablp of the Sibha

हलाली बांच

74. श्री राम सहाय : क्या सिंबाई तथा विद्यु मंत्री यह बताने की कृपा करेंगे कि हलाली बांध का काम कब तक शुरू किये े जाने की संभावना है ?

tfHALALi Dam

74. SHRI RAM SAHAI: Will the Minister of IRRIGATION AND POWER be pleased to state by when the work on the Halali dam is likely to be taken up?]

ित ई तक े खुत मंत्रक्षण ने उपनेत (प्रोकेटर सिद्धेश्वर प्रसाद) : योजना ग्रायोग ने अभी परियोजना को अपनी स्वीकृति नहीं दी है। पता चला है कि राज्य सरकार इस परियोजना को द्वारा बना रही है। संशोधित परियोजना रिपोर्ट की प्रतीक्षा की जा रही है।

t[THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESH-WAR PRASAD): The project has not yet been approved by the Planning Commission. It is understood that the State Government are recasting i

सहायता

- 75. श्री राम सहाय : क्या समःज कल्यामा मंत्री यह बताने की कृपा करेंगे कि :
- (क) अभूजमाढ़ बस्तर, मध्य प्रदेश की माहिया भादिम जाति को 1967-68 के दौरान सरकार द्वारा क्या विशेष सहायता दी गई : ग्रौर
- (ख) विशेषकर उन बीमार स्त्रियों को सहायता देने के लिए क्या प्रबंध किये गये हैं जो दो या तीन सन्तानों के बाद पोषक द्रव्यों की कमी के कारण रोग ग्रस्त हो जाती

[ASSISTANCE TO MARHIA TRIBE OF MP.

- 75. SHRI RAM SAHAI: Will the Minister of SOCIAL WELFARE plea:; 1 ate:
- (a) the special assistance given by-Government in 19G7-6S to the Adivasis of the Marhia tribe of Abhujmarh Bastar in Madhya Prs
- (b) what arrangements have made to give assistance especially to those women patients who suffer from diseases due to the shortage of nutrition after second or third deli very?]

रानाच पत्थारा विमाग ने राज्य मंत्री (डा० श्रीमती फूरिन गुहा) : (क) पिछड़े वर्ग क्षेत्र में अनुसुचित आदिम जातियों के कल्याण के लिए कार्यक्रम भ्रलग भ्रलग आदिम जातियों के लिए नहीं बनाए जाते हैं। तो भी, मध्य प्रदेश सरकार द्वारा अभजमाड (बस्तर जिले) में भादिवासियों के कल्याण